

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 17/(MAH)/2013
CA No. 186/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: M/s. 3A Capital Services Ltd.
V/s.
M/s. HMG Industries Limited

SECTION OF THE COMPANIES ACT: 111A(2) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.A. No. 186/2015 in T.C.P. No. 17/111A(2)/NCLT/MB/MAH/2013

None present.

List this matter on **21.03.2017**.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial).